NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/46/2016

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

: M M Gears P Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

· GOWRI.V. FU RAMANI & SUMNKAR.

MLS. RAMAKRISHNAN Vivaroghavana Counsel In

Cr. Sirashankaran

ORDER

Shri G Sivashankaran, counsel for petitioners present. Ms V Gowri, counsel for respondents except R4 present. The Registry has received a report of the Chartered Accountant. The parties may be given copies of the same as per procedure provided. Counsel for petitioner is directed to issue private notice to R4 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Both the counsels are also directed to file objections, if any, to the report of the Chartered Accountant. Put up on <u>09.11.2016 at 10.30 A.M.</u>

(Ch.Mohd.Sharief Tarig) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)